

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1178
TO BE ANSWERED ON 28.06.2019

PREVALENCE OF MALNUTRITION

1178. DR. HEENA GAVIT:
SHRI CHUNNI LAL SAHU:
SHRI AJAY MISRA TENI:
SHRIMATI SUPRIYA SULE:
SHRI SUNIL DATTATRAY TATKARE:
SHRI KULDEEP RAI SHARMA:
DR. AMOL RAMSING KOLHE:
DR. SUBHASH RAMRAO BHAMRE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is unable to contain the incidence of malnutrition among women and children in the country, particularly in tribal, rural and backward/ hilly areas, if so, the details thereof and the reasons therefor;
- (b) whether the Government has identified the districts with maximum number of malnourished women and children in the country, if so, the details thereof;
- (c) whether the World Health Organisation (WHO) and United Nations Children's Fund (UNICEF) and have also drawn attention to high prevalence of malnutrition in the country and fixed criteria in this regard and if so, the details thereof;
- (d) the details of the schemes implemented by the Government for eradication of malnutrition along with the funds allocated/released and utilised thereunder during each of the last three years and the current year, scheme and State/UTwise;
- (e) the impact of schemes in eradication of malnutrition in the country;
- (f) whether the Government plans to revisit its policies to ensure that the earmarked funds reach the targeted population and achieve the objectives of reduction in malnutrition and if so, the details thereof; and
- (g) the further measures taken by the Government to make the country free of malnutrition?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a): As per the last two rounds of National Family Health Survey (NFHS-3 in 2005-06 and NFHS-4 in 2015-16) conducted by Ministry of Health and Family Welfare, the prevalence of malnutrition among women and children in the country has reduced. The details are as under:

S. No	Parameter	Rural		ST		Total	
		NFHS-3	NFHS-4	NFHS-3	NFHS-4	NFHS-3	NFHS-4
1	Stunting (Children under 5 years)	50.7	41.2	53.9	43.8	48	38.4
2	Underweight (Children under 5 years)	45.6	38.3	54.5	45.3	42.5	35.7
3	Anaemia (Children under 5 years)	71.5	59.5	76.8	63.3	69.5	58.5
4	Chronic Energy Deficiency (BMI < 18.5)	38.4	26.8	41.3	31.7	34.2	22.9
5	Anaemia (Women 15-49 years)	57.4	54.2	68.5	59.9	55.3	53.1

Further, malnutrition is a complex and multi-dimensional issue, affected mainly by a number of generic factors including poverty, inadequate food consumption due to access and availability issues, inequitable food distribution, improper maternal infant and child feeding and care practices, inequity and gender imbalances, poor sanitary and environmental conditions; and restricted access to quality health, education and social care services.

- (b) As per National Family Health Survey (NFHS-4 in 2015-16), the State-wise number of districts with the prevalence of Stunting among children under 5 years and underweight in women (15-49 years) higher than the national average are as under:

S.No.	Stunting (Children under 5 years)		Women (15-49 years) with BMI less than 18.5)	
	States/UTs	No. of Districts	States/UTs	No. of Districts
1	Andhra Pradesh	2	Andhra Pradesh	1
2	Arunachal Pradesh	4	Assam	14
3	Assam	8	Bihar	38
4	Bihar	36	Chhattisgarh	15
5	Chhattisgarh	8	Dadra and Nagar Haveli	1
6	Dadra and Nagar Haveli	1	Gujarat	17
7	Gujarat	16	Haryana	1
8	Haryana	5	Jharkhand	23
9	Jammu & Kashmir	2	Karnataka	11
10	Jharkhand	24	Madhya Pradesh	44
11	Karnataka	9	Maharashtra	23
12	Madhya Pradesh	35	Delhi	1
13	Maharashtra	15	Odisha	22
14	Meghalaya	4	Rajasthan	29
15	Nagaland	1	Tamil Nadu	1
16	Delhi	1	Telangana	7
17	Odisha	11	Tripura	1
18	Rajasthan	16	Uttar Pradesh	51
19	Sikkim	1	Uttarakhand	2
20	Uttar Pradesh	63	West Bengal	10
21	Uttarakhand	1		
22	West Bengal	4		
Total	22	267	20	312

- (c) The status of malnutrition in the country is reflected in the data captured by the National Family Health Surveys conducted periodically by the Ministry of Health and Family Welfare. Consultations and discussions with WHO, UNICEF and other stakeholders to reduce the level of malnutrition amongst children and women is a continuous process.
- (d) The Government has accorded high priority to the issue of malnutrition and is implementing several schemes/programmes of different Ministries/Departments through States/UTs to address various aspects related to nutrition. This Ministry is implementing POSHAN Abhiyaan, Pradhan Mantri Matru Vandana Yojana, Anganwadi Services and Scheme for Adolescent Girls under the Umbrella Integrated Child Development Services Scheme (ICDS) as direct targeted interventions to address the problem of malnutrition in the country. The details of funds allocated/released and utilized during the last three years and the current year under these schemes is at Annexure I, II, III and IV.
- (e) to (g) All these schemes address one or other aspects related to nutrition and have the potential to improve nutritional outcomes in the country. As a result of the concerted efforts, the level of malnutrition has reduced in the country as is evident from the report of National Family Health Survey (NFHS) – 4 conducted in 2015-16. Further, Government has set up POSHAN Abhiyaan in December, 2017, with an aim to reduce malnutrition in the country in a phased manner, through the lifecycle, by adopting a synergized and result oriented approach. The major works undertaken under this Abhiyaan are ensuring convergence with various other programmes; Information Technology enabled Common Application Software for strengthening service delivery and interventions; Community Mobilization and Awareness advocacy leading to Jan Andolan - to educate the people on nutritional aspects; Capacity Building of Frontline Functionaries, incentivizing States/UTs for achieving goals etc.

Statement referred to in reply to part (d) of the Lok Sabha Unstarred Q. No. 1178 for answer on 28.06.2019

Status of Funds Released and Expenditure under POSHAN Abhiyaan in FY 2017-18, FY 2018-19 and FY 2019-20

(₹ in lakhs)

S. No.	State/UT	Release in FY 2017-18	Utilization in FY 2017-18	Release in FY 2018-19	Utilization in FY 2018-19	Release in FY 2019-20
1	Andhra Pradesh	1284.63	0.00	8604.68	3011.16	-
2	Arunachal Pradesh	52.93	0.00	2663.35	1709.66	-
3	Assam	2298.27	0.00	15492.36	785.58	-
4	Bihar	6724.06	0.00	15001.67	5380.00	-
5	Chhattisgarh	965.45	0.00	9629.51	1550.93	-
6	Delhi	945.95	0.00	2206.88	140.45	-
7	Goa	238.07	0.00	197.78	0.00*	-
8	Gujarat	3036.66	0.00	11228.04	2606.06	-
9	Haryana	400.97	0.00	5992.46	310.11	-
10	Himachal Pradesh	1557.26	0.00	4153.15	1288.28	-
11	Jammu & Kashmir	388.59	0.00	8343.52	1417.25	-
12	Jharkhand	1555.35	0.00	5110.45	305.19	-
13	Karnataka	3351.05	0.00	9870.89	0.00*	-
14	Kerala	1273.37	0.00	6491.91	137.78	-
15	Madhya Pradesh	3441.49	0.00	15894.17	5516.17	-
16	Maharashtra	2572.31	0.00	20989.28	11379.26	-
17	Manipur	340.46	0.00	3865.37	1233.24	-
18	Meghalaya	462.98	0.00	1713.27	1512.60	-
19	Mizoram	119.38	119.38	957.65	689.84	-
20	Nagaland	163.74	0.00	1251.97	811.06	-
21	Odisha	4600.46	0.00	10571.65	0.00#	-
22	Puducherry	39.24	0.00	393.70	104.33	-
23	Punjab	819.51	0.00	6090.33	30.88	-
24	Rajasthan	2045.73	0.00	9680.99	3078.70	-
25	Sikkim	98.59	0.00	328.47	157.16	-
26	Tamil Nadu	1340.51	0.00	12210.93	2692.37	-
27	Telangana	1736.94	0.00	8595.70	2897.82	-
28	Tripura	277.91	0.00	3695.72	606.01	-
29	Uttar Pradesh	8440.60	0.00	29582.87	5986.37	-
30	Uttarakhand	1866.25	0.00	4301.57	1030.43	-
31	West Bengal	5545.27	0.00	19294.11	0.00#	-
32	Andaman & Nicobar	100.22	0.00	416.89	109.27	307.62
33	Chandigarh	158.88	0.36	306.82	132.85	173.97
34	Dadra & Nagar Haveli	108.83	0.00	129.32	123.98	114.16
35	Daman & Diu	42.06	0.00	197.66	65.68	131.98
36	Lakshadweep	60.00	0.00	138.90	72.15	126.75
	TOTAL	58453.97	119.74	255593.99	56872.62	854.48

* - The States have not utilized the Central Share of funds as on 31.03.2019

- The Financial Statements/UCs have not been received from the State Governments

Note: This is to mention that NNM (renamed as POSHAN Abhiyaan) has been set up on 18.12.2017.

Statement referred to in reply to part (d) of the Lok Sabha Unstarred Q.No. 1178 for answer on 28.06.2019

Status of Funds Released and Expenditure under Pradhan Mantri Matru Vandana Yojana in FY 2017-18 and FY 2018-19 and 2019-20

S. No.	State/UTs	2017-18 (Rs. In Lakh)		2018-19 (Rs. In Lakh)		2019-20 (As on 18.06.2019) (Rs. In Lakh)	
		Sanctioned/ Released	Utilised	Sanctioned / Released	Utilised*	Sanctioned/Re leased	Utilised*
1	A & N Islands	163.08	43.16	41.13	117.63	45.75	18.06
2	Andhra Pradesh	7022.36	4210.48	14101.75	17579.80	0.00	3379.97
3	Arunachal Pradesh	912.83	0.95	36.00	265.75	0.00	43.55
4	Assam	10448.26	418.96	817.00	3750.34	0.00	2274.71
5	Bihar	17351.38	575.70	1253.00	6228.22	0.00	3949.44
6	Chandigarh	290.41	110.95	248.08	306.34	56.33	47.56
7	Chhattisgarh	4382.58	768.94	2025.85	4996.29	0.00	1540.08
8	Dadra & Nagar Haveli	102.62	8.44	75.85	100.67	0.00	13.22
9	Daman & Diu	61.56	0.05	28.98	56.11	0.00	10.23
10	Goa	168.85	62.83	107.26	274.05	0.00	34.79
11	Gujarat	10186.87	2535.60	5958.97	12910.20	0.00	2896.49
12	Haryana	4324.30	1325.51	3674.84	8218.84	0.00	1377.05
13	Himachal Pradesh	1821.64	441.95	1793.84	2754.96	329.74	651.30
14	Jammu & Kashmir	3137.84	110.92	828.42	2591.31	0.00	584.07
15	Jharkhand	5622.70	700.93	1453.37	5969.64	0.00	903.66
16	Karnataka	10248.81	2240.83	6361.72	13229.37	214.20	4720.95
17	Kerala	5536.64	1597.17	3514.27	7597.69	0.00	1543.59
18	Lakshadweep	27.82	0.00	4.44	23.32	0.00	2.61
19	Madhya Pradesh	12320.53	5762.48	18581.47	33785.11	0.00	6260.51
20	Maharashtra	12821.10	3886.76	11795.62	22028.56	0.00	5486.80
21	Manipur	1474.07	65.81	75.00	274.23	0.00	203.87
22	Meghalaya	1110.83	69.29	102.00	183.25	0.00	134.85
23	Mizoram	710.78	233.33	294.70	665.52	0.00	71.81
24	Nagaland	1035.06	0.00	52.00	101.44	0.00	116.54
25	NCT of Delhi	2008.90	407.75	795.75	2542.92	0.00	712.02
26	Orissa	7143.33	0.03	383.00	0.20	0.00	0.00
27	Puducherry	331.68	13.67	63.53	315.60	0.00	52.77
28	Punjab	4648.73	786.32	1141.42	5977.32	888.42	869.37
29	Rajasthan	11486.97	788.35	9605.43	22409.80	0.00	4119.94
30	Sikkim	354.33	11.38	21.00	215.02	0.00	23.92
31	Tamil Nadu	12087.85	0.00	658.00	4158.83	0.00	771.77
32	Telangana	7196.40	0.00	385.00	0.00	0.00	0.00
33	Tripura	1845.49	16.57	96.00	578.32	0.00	363.16
34	Uttar Pradesh	33616.64	4778.15	14216.71	41414.50	430.05	10271.79
35	Uttarakhand	2610.99	640.06	1425.66	2158.77	0.00	317.66
36	West Bengal	10245.03	144.39	2938.72	12465.83	0.00	1534.90
Total		204859.26	32757.71	104955.77	236245.76	1964.49	55303.01

Note: Scheme implemented across the country with effect from 01.01.2017

* The expenditure includes unspent balance of previous year(s).

Statement referred to in reply to part (d) of the Lok Sabha Unstarred Q. No. 1178 for answer on 28.06.2019

Status of Funds Released and Expenditure under Anganwadi Services in FY 2017-18 and FY 2018-19 and 2019-20

S. No.	State/UTs	2016-17		2017-18		2018-19		2019-20	
		Funds released	Funds Utilized	Funds released	Funds Utilized	Funds released	Funds Utilized	Funds released	Funds Utilized#
1	ANDHRA PRADESH	31467.53	31090.13	31596.87	29420.29	37353.55	Unspent Balance/Excess expenditure of F.Y 2018-19 will be adjusted in the funds released during 2019-20 after receiving UCs/SoEs from respective States/UTs.	11948.05	-
2	BIHAR	52520.17	51838.87	53741.97	59979.55	76987.83		25941.76	-
3	CHHATTISGARH	22461.93	25487.02	25724.9	22905.04	24279.95		9936.6	-
4	GOA	591.45	884.88	1011.2	1006.72	859.5		281.82	-
5	GUJARAT	36162.61	46423.76	38496.97	38012.71	32051.56		11929.8	-
6	HARYANA	7131.04	5538.78	3945.75	3605.39	7305.22		2803.38	-
7	JHARKHAND	28723.1	28723.1	25347.42	25347.42	29083.25		10663.86	-
8	KARNATAKA	33914.94	44701.7	56009.24	50008.99	43588.97		18182.71	-
9	KERALA	8305.96	10986.56	10976.6	10977.18	10785.38		3954.43	-
10	MADHYA PRADESH	55779.33	66831.1	66775.88	67623.32	64088.78		23188.49	-
11	MAHARASHTRA	32053.19	-4711.75	41445.78	58718.77	106535.22		20186.91	-
12	ODISHA	25519.58	34281.29	47316.24	44358.57	43450.56		17016.35	-
13	PUNJAB	3124.57	2262.07	5282.25	808.74	3744.1		2745.67	-
14	RAJASTHAN	33045.65	39037.63	34931.86	36660.76	34950.74		12181.34	-
15	TAMIL NADU	26017.9	28261.07	33186.7	33211.48	37271.35		13110.55	-
16	TELANGANA	17418.86	17473.25	18130.74	19005.85	22045.61		7762.52	-
17	UTTAR PRADESH	160784.24	166204.43	129353.52	77776.61	104579.08		57257.2	-
18	WEST BENGAL	30462.46	54066.25	67697.94	81324.81	68046.87		19954	-
19	DELHI	7551.09	4163.28	4051.41	763.89	3474.65		2479.46	-
20	PUDUCHERRY*	1702.02	1702.02	851.02	851.02	0		0	-
21	HIMACHAL PRADESH	4662.06	4662.06	5795.63	5795.62	6976.21		2557.95	-
22	JAMMU & KASHMIR	4035.18	-878.69	4035.17	-3195.48	2128.5		1560.91	-
23	UTTARAKHAND	4649.44	8469.13	15212.13	16734.26	13612.57		4433.16	-
24	ANDAMAN & NICOBAR	262.68	262.68	284.57	284.57	369.94		135.65	-
25	CHANDIGARH	190.49	190.49	592.09	592.09	769.72		282.23	-
26	D. & NAGAR HAVELI	203.8	203.8	129.89	129.89	168.86		61.91	-
27	DAMAN & DIU	174.12	174.12	130.83	130.83	170.08		62.36	-
28	LAKSHADWEEP	68.32	68.32	85.35	85.35	100.26		36.76	-
29	ARUNACHAL PRADESH	4052.72	3566.85	4035.02	3435.74	4411.4		1276.89	-
30	ASSAM	17921.03	13600.43	31554.71	17113.82	30597.01		16513.9	-
31	MANIPUR	500	-508.83	5244.2	3323.32	7134.08		3320.15	-
32	MEGHALAYA	11184.72	12428.25	12238.89	12306.83	12364.04		3838.34	-
33	MIZORAM	2156.92	1696.04	1539.37	1140.09	1843.36		822.3	-
34	NAGALAND	10611.05	10708.83	7000.08	6422.66	8231.2		2655.9	-
35	SIKKIM	644.34	470.73	481.21	180.76	450.66		194.27	-
36	TRIPURA	4010.56	3816.93	6456.59	6749.82	7781.78		2993.23	-
Total		680065.05	714176.58	790689.99	733597.28	847591.84	312270.81	-	

Note: (1) Funds are released out of approved allocation after adjusting unspent balances / excess expenditure incurred by the States/UTs in the previous year.

(2) The negative fund utilized indicates unspent balance available with the State/UT.

(3) Fund utilized are more than the funds released/approved allocation due to availability of unspent balance of previous year.

(4) # UC not received from States/UTs as on date.

Statement referred to in reply to part (d) of the Lok Sabha Unstarred Q.No. 1178 for answer on 28.06.2019

Status of Funds Released and Expenditure under Scheme for Adolescent Girls in FY 2017-18 and FY 2018-19 and 2019-20

S. No.	States/UTs	2016-17		2017-18		2018-19		2019-20
		Released	Utilised	Released	Utilised	Released	Utilised	Released
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	Andhra Pradesh	762.99	1710.10	2259.52	2050.18	1011.98	139.57	74.82
2	Arunachal Pradesh	126.25	83.49	87.96	42.76	0.00	18.44	32.34
3	Assam	1356.94	149.18	341.92	0.00	0.00	774.51	38.73
4	Bihar	2696.83	2315.55	4003.74	2742.76	25.54	686.12	463.92
5	Chhattisgarh	1389.69	2772.50	2792.61	1795.87	724.75	61.70	48.40
6	Goa	131.50	259.21	302.77	345.84	0.40	0.20	0.05
7	Gujarat	8443.18	6323.17	2690.09	4989.00	5092.44	1206.18	838.87
8	Haryana	104.74	573.65	589.97	363.75	37.41	44.71	18.96
9	Himachal Pradesh	720.45	1349.14	1129.42	372.18	0.00	1.71	0.00
10	Jammu & Kashmir	194.63	184.69	255.91	26.67	560.39	0.00	46.53
11	Jharkhand	145.57	1465.35	1495.55	154.54	0.00	0.00	254.39
12	Karnataka	740.73	2642.58	2466.93	1819.93	923.76	880.33	992.64
13	Kerala	1057.73	893.89	692.91	996.27	289.74	0.00	1.08
14	Madhya Pradesh	5302.02	8466.04	8641.18	7125.70	5442.40	2810.48	767.44
15	Maharashtra	5334.42	3541.02	3995.68	3530.70	3536.78	2715.98	539.06
16	Manipur	49.65	161.87	170.28	62.34	0.00	34.21	12.61
17	Meghalaya	919.65	919.65	528.83	540.36	12.55	23.75	14.85
18	Mizoram	91.78	103.40	123.95	123.15	69.32	69.32	13.16
19	Nagaland	206.31	206.31	193.14	191.61	214.30	139.36	25.02
20	Odisha	2867.25	3443.78	2442.60	2345.40	866.77	0.00	72.60
21	Punjab	0.00	448.77	40.60	313.99	26.30	43.13	0.00
22	Rajasthan	0.00	22.49	39.38	0.00	0.00	59.39	0.00
23	Sikkim	32.54	16.90	15.42	27.45	0.00	0.00	0.00
24	Tamil Nadu	2655.26	3076.85	3196.22	1945.25	0.00	32.28	95.48
25	Telangana	572.39	0.00	81.40	765.58	107.49	0.00	121.85
26	Tripura	334.81	819.62	674.38	210.06	19.16	103.19	18.48
27	Uttar Pradesh	10932.99	7631.00	4486.13	5681.34	1000.35	0.00	1827.57
28	Uttaranchal	43.02	3.77	3.30	0.00	0.00	0.00	0.00
29	West Bengal	40.41	340.08	282.47	992.63	101.85	0.00	126.72
30	A & N Islands	107.05	50.65	51.35	15.52	3.18	0.19	0.87
31	Chandigarh	12.11	7.84	12.68	5.81	2.33	1.66	2.06
32	Daman & Diu	14.14	15.94	14.14	14.07	4.53	4.53	0.00
33	D & NH	16.44	16.44	16.44	12.64	4.94	0.00	0.21
34	Delhi	276.66	687.49	490.19	570.32	320.48	18.29	7.84
35	Lakshadweep	2.20	1.80	11.65	2.82	3.11	0.12	0.04
36	Pondicherry	17.72	18.67	8.81	4.74	1.63	0.04	0.00
	Total	47700.06	50722.88	44629.53	40181.23	20403.88	9869.39	6456.59

Utilisation of funds is against the total funds available with the State/UT in a particular year, which includes savings of previous year.

The QPR for Q1 to be submitted by States/UTs by 15th July, 2019